GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO.179 TO BE ANSWERED ON 2ND FEBRUARY, 2022

PRODUCTION OF ETHANOL

†179. SHRI DILIP SAIKIA:

SHRI RAMESH CHANDER KAUSHIK

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the production of ethanol directly from sugarcane and maize is permitted in the country especially in the North Eastern States including Assam;
- (b) if so, the details thereof;
- (c) the names of major mills producing ethanol directly from sugarcane and maize;
- (d) the State-wise details of the total quantity of ethanol produced in the country during the last three years; and
- (e) the measures being taken by the Government to increase the production of ethanol and promote its use in the country?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) to (b): The Government has notified the National Bio-fuel Policy, 2018 which inter-alia allows the production of ethanol from sugarcane juice, sugar containing materials like sugar beet, sweet sorghum, starch containing material like corn, cassava, damaged food grains like broken rice etc. Besides, the policy also allows use of surplus foodgrains for production of ethanol under Ethanol Blended with Petrol (EBP) Programme with the approval of National Bio-fuel Coordination Committee (NBCC) comprising of representatives from Ministry of Petroleum & Natural Gas, Department of Agriculture & Farmers' Welfare, Department of Food & Public Distribution, NITI Aayog etc.

The NBCC in year 2020, after holding discussions with various stake holders and after taking into consideration the sufficient availability of rice and maize in the country, has recommended the production of ethanol from surplus rice available with FCI and from maize for blending with petrol under EBP programme, across the country including North Eastern States, which was accepted by the Government.

(c): A list showing names of sugar mills/distilleries producing ethanol directly from sugarcane juice as obtained from State Governments & Industry Associations is given at Annexure-I.

At present, grain based distilleries are producing ethanol mainly from damaged food grains viz. broken rice and surplus rice available with FCI. However, with the increase in the number & capacity of grain based distilleries, production of ethanol from maize is likely to pick up.

- (d): The State-wise list of supplied quantities of ethanol which were produced by distilleries in the country and supplied to Oil Marketing Companies (OMCs) for blending with petrol under Ethanol Blended with Petrol (EBP) Programme during last three Ethanol Supply Years (ESY) (Dec-Nov) 2018-19, 2019-20 and 2020-21 is at Annexure-II.
- (e): The Central Government has taken various measures in past 3 years to increase production and utilization of ethanol which are enumerated as under:
- The Government has fixed 10% blending target for Ethanol Supply Year 2021-22 & 20% blending by 2025;
- ii) Extending financial assistance in the form of interest subvention @ 6% per annum or 50% of rate of interest charged by banks/financial institutions whichever is lower for five years including one year moratorium;
- The Government has been fixing remunerative prices of ethanol produced from different feed-stocks for supply of ethanol to OMCs for every Ethanol Supply Year;
- iv) Amended the Industries (Development & Regulation) Act, 1951 to ensure free movement of ethanol in the country;

- Reduced Goods & Service Tax (GST) on ethanol meant for Ethanol Blended with Petrol (EBP) Programme from 18% to 5%;
- vi) FCI Rice & maize also allowed as feedstock;
- vii) Interest subvention scheme extended to grain based distilleries;
- viii) Standard Operating Procedures (SOPs) issued by banks for faster loans sanctioning;
- ix) Environmental Clearance procedures simplified by Ministry of Environment, Forest & Climate Change;
- Enhancement of storage capacities to store ethanol started by Oil Marketing Companies;
- xi) Notification for 20% blending from April, 2023 issued;
- xii) Use of automotive fuel E12 (12% ethanol with 88% petrol) & E15 notified;
- xiii) Notification for direct sale of E100 by OMCs issued;
- xiv) E20 material compatible vehicles being launched from April, 2023 and E20 engine compatible vehicles being launched from April, 2025;
- xv) Flexi-fuel engine & components (capable of running up to E85 fuel) included under Production Linked Incentive (PLI) scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 179 DUE FOR ANSWER ON 02.02.2022 IN THE LOK SABHA.

SI. No.	State/UT	Name of Sugar Mills/Distilleries		
1	Andhra Pradesi			
2	Bihar	Magadh Sugar & Energy Ltd., (New Swadeshi Sugar Mills), Narkatiaganj		
3		Majhaulia Sugar Industries Pvt. Ltd.		
4	Gujarat	Shree Narmada KhandUdyogSahakariMandli Ltd.		
5		Bhalkeshwar Sugars Ltd.		
6	=	Core Green Sugar & Fuels Pvt. Ltd.		
7		EID Parry (India) Ltd., Bagalkot		
8		EID Parry (India) Ltd., Haliyal		
9		Gem Sugars Ltd.		
10		Godavari Biorefineries Ltd.		
11		Jamkhandi Sugars Ltd.		
12		KPR Sugar Mill Ltd.		
13		MRN Cane Power India Ltd.		
14		Nirani Sugars Ltd.		
15		NSL Sugars Ltd., Koppa		
16		Satish Sugars Ltd.		
17		Shamanur Sugars Ltd.		
18		Shree Renuka Sugars Ltd., Athani		
19		Shree Renuka Sugars Ltd., Havalga		
20	Karnataka	Shree Renuka Sugars Ltd., Munoli		
21		Sri Balaji Sugars & Chemicals Pvt. Ltd.		
22		Sri Saipriya Sugars Ltd.		
23		Siddapur Distilleries Ltd.		
24		The Ugar Sugar Works Ltd.		
25		Vishwaraj Sugar Industries Ltd.		
26		Chidanand Basaprabhu Kore SSK Niyamit, Chikodi		
27		Shri Hiranyakeshi SSK N, Sankeshwar		
28	ļ.	Shri Malaprabha SSK		
29		Athani Sugars Limited, Vishnuanna Nagar		
30		Venkateshwar Sugar Products Limited		
31	S P In	Shivshakti Sugars Limited		
32		Prabhulingheswar Sugars & Chemicals Ltd		
33		ndian Cane Power Limited, Uttur		
34		Nandi SSK Niyamit		

35		Indian Sugar Manufacturing Company Limited, Havinal
36		Vijaynagar Sugars Ltd
37		EID Parry Sugar Industries Ltd, Hulatti
38		Chamundeshwari Sugars Ltd
39		The Mysore Sugar Company Ltd
40	7	Bannari Amman Sugar Ltd
41	7	Shamanur Sugars Ltd.
42	Madhya	Narmada Sugar Pvt. Ltd.
43	Pradesh	Shree Durga Khandsari Sugar Mills
44		Ajinkyatara SSK Ltd.
45		Baramati Agro Ltd.
46		Dalmia Bharat Sugar & Industries Ltd., Asurle Porle
47	-	Loknete Sunderraoji Solanke SSK Ltd.
48		NSL Sugars Ltd. (Jay Mahesh)
49		Padmshri Dr. Vitthalrao Vikhe Patil SSK Ltd.
50		Purna SSK Ltd.
51		Rajarambapu Patil SSK Ltd., Rajaramnagar
52		Regola Bio-Chemical Pvt. Ltd.(MSME Regd.)
53		Rena SSK Ltd.
54	E 1	Sadguru Sri Sri Sakhar Karkhana Ltd.
55		Sharayu Agro Industries Ltd.
56		Shree Chhatrapati Shahu SSK Ltd., Kagal
57	Maharashtra	Shree Tatya Sahib Kore Warana SSK Ltd.
		Shreenath Mhaskoba Sakhar Kharkhana Ltd.,
58		Shreenathnagar, Patethan, Daund
59		Shri Dutt India Pvt. Ltd.
60		Swaraj India Agro Ltd.
61		The Sanjivani (Takli) SSK Ltd., Sahajanandnagar
62		Utopian Sugars Ltd.
63		Vikasratna Vilasrao Deshmukh Manjara Shetkari SSK Ltd.
64		Vitthal Corporation Ltd.
65		Vitthalrao Shinde SSK Ltd.
66		Yashwantrao Mohite Krishna SSK Ltd., RethareBk, Karad, Satara
67		Yedeshwari Agro Products Ltd.
		Sahkar Maharshi Shankarrao Kolhe, Kopergaon

69	Punjab	Rana Sugars Ltd.	
70	Tamil Nadu	EID Parry (India) Ltd., Nellikuppaam	
71	Uttar Pradesh	Avadh Sugar & Energy Ltd., Hargaon	
72		Avadh Sugar & Energy Ltd., Seohara	
73		Bajaj Hindusthan Sugar Ltd., Rudhauli	
74		Dalmia Bharat Sugar & Industries Ltd., Jawaharpur	
75		Dalmia Bharat Sugar & Industries Ltd., Nigohi	
76		Dalmia Bharat Sugar & Industries Ltd., Ramgarh	
77		DCM Shriram Ltd., Ajbapur	
78		Dhampur Sugar Mills Ltd., Dhampur	
79		DSM Sugar Asmoli	
80		Parle Biscuits Pvt. Ltd.	
81	Uttarakhand	Uttam Sugar Mills Ltd., Libberheri	

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 179 DUE FOR ANSWER ON 02.02.2022 IN THE LOK SABHA.

	10		Quantit	y in Kilo Litre	
01		Quantity of ethanol supplied to OMCs			
SI. No.	States/UTs	ESY 2018-19	ESY 2019-20	ESY 2020-2	
1	Andhra Pradesh	101600	53400	135100	
2	Bihar	68400	83900	99000	
3	Chhattisgarh	32600	47000	76200	
4	Delhi	84000	66900	70200	
5	Goa	12100	7900	21200	
6	Gujarat	133600	123600	184100	
7	Haryana	123800	130700	144400	
8	Himachal Pradesh	700	16200	27500	
9	Jammu & Kashmir	0	0	5200	
10	Jharkhand	700	24100	41700	
11	Karnataka	194000	187700	247100	
12	Kerala	0	0	89700	
13	Madhya Pradesh	93100	102400	137700	
14	Maharashtra	297800	219200	394800	
15	Odisha	0	3500	44300	
16	Punjab	104000	115300	142000	
17	Rajasthan	41000	26700	129100	
18	Tamil Nadu	74800	35200	232700	
19	Telangana	88800	46500	142300	
20	Uttar Pradesh	387000	401500	531900	
21	Uttarakhand	24500	24400	28200	
22	West Bengal	23000	14400	31000	
	Total	1885500	1730500	2955400	
